

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 321
Plan IA-5/2024
In
IB-1185(ND)/2019

IN THE MATTER OF:

M/s. Oswal Minerals Ltd.

.....APPLICANT/PETITIONER

Vs

M/s. Satellite Cabels Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 16.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Saurabh Jain, Advocate with Mr. Abhimanyu Mittal,
Resolution Professional
For Sus. Manage : Mr. Mohit Chaudhary and Mr. Prakhar Mithal, Advs.
For the EPFO : Ms. Varsha Singh, Advocate.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Plan IA-5/2024:-

In compliance with the order dated 09.02.2024, the Resolution Professional has filed the check list.

Arguments heard.

Order **reserved**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**